

Name of the Corporate Debtor: RAO EDUSOLUTIONS PRIVATE LIMITED; Date of Commencement of CIRP: 03-07-2023; List of Creditors as on: 21-07-2023; Name of IP: Viral Vora; Process Number: 2; Last 5 digit of registration number: 14141

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	895355105	1	894960404	93.77		394701		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	42865864	2	38720544	4.06			4145320	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	11839246			0.00			11839246	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	30255759	3	20711424	2.17			8095735	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		15	980315974	6	954392372	100.00		394701	24080301	